

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.7
New CA-291/2021 in
CP-69/(ND)/2021

IN THE MATTER OF:

Blackstone Infracon (P) Ltd & Ors.

Vs.

Renaissance buildcon Co. (P) Ltd

.... APPLICANT

.....RESPONDENT

SECTION

U/s 58, 59, 241-242

Order delivered on 16.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Dr. UK Chaudhary, Sr. Advocate, Adv. Mr. Ashutosh Gupta, Adv Mr. Gaurav Rana and Adv Harshit Garg for the Applicants/Petitioners.

For the Respondent :

ORDER

New CA-291/2021 :

Heard the submissions made by the Counsel for the Applicant. The prayer of urgent listing of the petition, namely, CP-69/ND/2021 is **allowed**. In the meantime, the Respondents are directed to file a detailed reply in the above Company Petition within 4 weeks.

List this application along with the main Petition after 4 weeks.

Put up on 07.9.2021.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit